

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P. (IB)-1618/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **04.09.2018**

NAME OF THE PARTIES: Sunflag Iron & Steel Co. Ltd.

**v/s.**

Lip Fasteners Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

---

**Order**

10. C.P. (IB)-1618/(MB/2018)

By the order of this bench, the case is adjourned to 26.09.2018

SD/-

V. NALLASENAPATHY  
Member (Technical)

/PS/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)